

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 11.10.2018 (Thursday)**

**Court - III**  
**10:30 AM**

**In the court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).**

**For Admission (Fresh Cases)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 629 of 2018	Securities and Exchange Board of India Vs. Assam Company India Ltd. & Ors.	Pratap Venugopal	
2.	Comp. App. (AT) No. 343 of 2018	Universal Heat Exchangers Ltd. Vs. K. Ramakrishnan	K.S. Ravichandran	

**For Admission (After Notice)**

3.	Comp. App. (AT) (Ins) No. 76 of 2018	Vinay Prabhakar Phadnis Vs. Pradeep Mahajan & Ors. <b>With</b>	Aman Vachher Ashutosh Dubey	Anand Prakash
4.	Comp. App. (AT) (Ins) No. 77 of 2018	Vinay Prabhakar Phadnis Vs. Pramod Kapse & Ors.	Aman Vachher Ashutosh Dubey	Anand Prakash
5.	Comp. App. (AT) (Ins) No. 239 of 2018	Oriental Bank of Commerce Vs. Devendra Singh (R.P.) of Moser Baer India Ltd. <b>with</b>	Saran Suri	Krishnendu Datta
6.	Comp. App. (AT) (Ins) No. 240 of 2018	Oriental Bank of Commerce Vs. Moser Baer India Ltd., through Devendra Singh (R.P.)	Saran Suri	Krishnendu Datta
7.	Comp. App. (AT) (Ins) No. 294 of 2018	Gail (India) Ltd. Vs. NEYCER India Ltd.	Anurag Kishore	Neeraj Chaudhury
8.	Comp. App. (AT) (Ins) No. 501 of 2018	Consolidated Engineering Company & Anr. Vs. Golden Jubilee Hotels Pvt. Ltd.	Atul Sharma	Suryanaryana
9.	Comp. App. (AT) (Ins) No. 545-546 of 2018	Kavita Anil Taneja Vs. ISMT Limited	Nitin Lalwani	
10.	Comp. App. (AT) (Ins) No. 562 of 2018	Gail (India) Ltd. Vs. State Bank of India & Ors.	Sumit Kumar Vats	
11.	Comp. App. (AT) No. 323 of 2018	Axestrack Software Solutions Pvt. Ltd. Vs. Harman Singh Arora & Ors.	Manisha Choudhary	Jatin Mongia R1 to 4.

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12.	Competition Appeal (AT) No. 18 of 2017	Ujjawal Narain & Anr. Vs. Goel Enclave & Ors.	Anuj Jain	Moti Lal Yadav
13.	TA(AT) (Competition) No. 46 of 2017 (Old Appeal No. 53/2015)	Chemist & Druggist Association, GOA Vs. CCI & Ors.	Nakul Mohta	Harsh Peechara (R1-CCI), Ashish Kothari (R-3), M.M. Sharma (R-4)

**For Hearing**

14.	Competition Appeal (AT) No. 06 of 2018	All Kerala Chemists & Druggists Association & Ors. Vs. CCI & Ors. <b>with</b>	Sajith P. Warriar	Abhishek Yadav
15.	Competition Appeal (AT) No. 08 of 2018	A. N. Mohan Vs. Sudeep P M & Ors. <b>with</b>	Amit Gupta	Abhishek Yadav
16.	Competition Appeal (AT) No. 09 of 2018	Thrissur District Unit of AKCDA & Ors. Vs. CCI & Ors. <b>with</b>	Sajith P. Warriar	Abhishek Yadav
17.	Competition Appeal (AT) No. 10 of 2018	Kasargod District Unit of AKCDA & Ors. Vs. CCI & Ors.	Sajith P. Warriar	Abhishek Yadav

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By Order  
10.10.18  
Joint Registrar